SHRI DALBIR SINGH: This aspect the companies which have more than 7 is always kept in view when the entire will have to surrender those above it. Of system is brought into operation.

SHRI SANAT KUMAR RAHA: 1 want to know this from the Minister, if will not affect the Public Undertakings. there are more than 4 lakhs of trucks on road, how could you fix up only 5000 trucks for the national permits system? If this figure is meagre, is the Government going to increase the figure so that a large number of trucks will be on the road and also the traffic congestion is removed? This will also help the tracer and consumer for providing door-to-door service. स्त १, 'उस अंसे

DR. G. S. DHILLON: Mr. Chairman, Sir, I may inform the hon. Member that this will have to be only compartmentalised. There will be no reduction in transport that is entrusted within the State itself. That will not be affected by this. But we have fixed the number of interstate permits. Fifty per cent of these permits will go to those operators who are already working on a bilateral system or within the five zones already fixed. And so far as the existing arrangements within the zone are concerned, they will have their existence as before But for inter-State purposes, 50 per cent will go only to those who want to expand it. But in the case of the multi-zonal system, 25 per cent will go to those who are within the State and 25 per cent to those who are ex-Army officers and others-outsiders.

SYED NIZAM-UD-DIN : I would like to the States that the permits are first to is about 750. Undertakings and where the Undertakings about the reported closure as such permits, only then the permits will go to with the help of the individuals and the companies.

see, the question poses a little predica- attention of the Government of ment. I am not in a position to answer Bengal. it. But we will regulate in such a way that individuals who have more than 3 will not have any more permit and they the floor of the House will have to surrender the surplus, and Chandra Deb Burman.

course, the choice of surrender will be left to them, as to which one to surrender and which one not to surrender. But it

\* 100. [The Questioners (Sarvashri Sardar Amjad Ali, Dr. V. B. Singh and Harsh Deo Malaviya) were absent. For answer vide Cols. 32 infra.]

\*101. [The Questioners (Sarvashri Dr. V.B. Singh, Sardar Amjad Ali and Harsh Deo Malaviya) were absent. For answer vide Cols. 33 infra.]

## Closure of Indian Linolium Ltd.

\*102. SHRI BIR CHANDRA DEB BURMAN†:

## SHRI S. G. SARDESAI:

Will the Minister of LABOUR be pleased to state:

have declared closure in Indian Linolium Ltd. and have thrown out workers with the help of police and other anti-social the help of police and other anti-social elements; and

(b) whether any action has been taken to lift the closure ?

THE MINISTER OF LABOUR (SHRI K. V. RAGHUNATHA REDDY): (a) and (b) The matter falls essentially in the State sphere. According to available information, the management are reported to know from the hon'ble to have declared lockout from November Minister if the Centre will issue directive 11, 1975. The number of workers affected The Central Industrial upon by the Government Relations Machinery has no information show their inability to operate upon those about the alleged throwing out of workers police and anti-social elements. The matter in any case has been DR. G. S. DHILLON: Sir, as you will brought by the Ministry of Labour to the

<sup>†</sup> The question was actually asked on by Shri Bir

29

MAN: Sir, may I know whether, during is managed by Shri K. K. Birla or any the continuance of the emergency, Go- other Birla. vernment thinks that such anti-social and whether Government wants to take any agement of this company. The only fact action against the management and the 1s that there is closure—whether this has owner of this company so that these clo- been closure or lock-out is a matter to be sures may not be taking place?

we have got. We have brought it to the to this. West Bengal Government, being

SHRI BIR **CHANDRA** DEB BUR-MAN: Does the Government intend to part you have enjoyed? undertake any legislation so that closures may not take place during the continuance of the emergency? Does the Government sides. intend to make a law to prevent closure or to prevent lay-off?

SHRI K. V. RAGHUNATHA REDDY: I have answered this question previously that the Government is contemplating this. Various measures are under consideration. 6-301-5

SHRI BHUPESH GUPTA: Sir, he has repeated the same answer he gave We read in the newspapers that Mr. K. K. Birla has pledged his loyalty to the implementation of the 20-point programme. It has appeared in the newspapers that he has given such assurance. May I know whether the Government has is over. found out in how many places they are indulging in lay-off, lock-out and closure WRITTEN ANSWERS TO QUESTIONS of mills, etc., and whether the Government has advised the concerned authorities? The Birla people should be called and told what that pledge means as far as they are concerned; and they should be told to do certain things and not to do certain things, also with a threat that should they fail to carry out the implementation of their pledge solemnly, the TRANSPORT be pleased to state: MISA will be awaiting them.

Sir, I do not have the information whether ping; and

CHANDRA DEB BUR- this concern, the Indian Linolium Limited. There are a number of closures are them. Therefore, I am not in a position anti-State activities, and to state who is exactly in charge of manconsidered by the West Bengal Government. There is some problem arising out SHRI K. V. RAGHUNATHA REDDY: of this company. We have drawn the Sir, I have already given the information attention of the West Bengal Government notice of the West Bengal Government, the appropriate Government, are seized of And, as I told you, the West Bengal the matter, and I presume they are taking Government is attending to this matter. necessary action.

SHRI BHUPESH GUPTA: Sir, which

MR. CHAIRMAN: I enjoyed both

SHRI BHUPESH GUPTA: No, no. You did not. You solemnly, very quietly heard my thing as you always do. When he replied, you seemed somewhat humoured. Do you think it is a joke ? I think the answer is the biggest joke. All I ask is this: Why not start with the force them to implement this Birlas, thing, the 20-point programme, in their empire of exploitation and plunder? And that would be a better demonstration of the bona fides of the Government and the mala fides of the Birlas.

MR. CHAIRMAN: The Question Hour

Overseas trading by Indian Shipping

\*93. SHRI HARSH DEO MALAVIYA: SHRI SARDAR AMJAD ALI: DR. V. B. SINGH:

Will the Minister of SHIPPING AND

(a) what is the percentage of India's SHRI K. V. RAGHUNATHA REDDY: overseas trade carried by the Indian ship-